

LIST OF BUSINESS

FRIDAY, THE 1ST APRIL, 2022

AT 10.00 A.M.

I. OATH OR AFFIRMATION BY MEMBERS

Members who have not taken Oath will make and subscribe the same under Article 188 of the Constitution of India.

II. OBITUARY REFERENCES

III. MOTION REGARDING SUSPENSION OF CERTAIN RULES OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE PUNJAB VIDHAN SABHA (PUNJAB LEGISLATIVE ASSEMBLY)

A MINISTER to move that-

"This House resolves that the Special Sitting of current First Session of the 16th Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Sitting to transact certain urgent and important Government Business, only Government Business be transacted during this Sitting and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Sitting and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

IV. MOTION UNDER RULE 16

A MINISTER to move that the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned **sine-die**.

V. OFFICIAL RESOLUTION

THE CHIEF MINISTER to move a Resolution regarding matters pertaining to U.T, Chandigarh

CHANDIGARH:
THE 31ST MARCH, 2022.

SURINDER PAL,
SECRETARY.
